

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2798**

TO BE ANSWERED ON THE 12TH AUGUST, 2026/ SHRAVANA 21, 1948 (SAKA)

FLOOD DAMAGE, CASUALTIES AND EX-GRATIA RELIEF IN ASSAM

2798 SHRI TERASH GOWALLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the districts of Assam affected by floods resulting from cloudbursts in Arunachal Pradesh and Nagaland;**
- (b) the district-wise details of untimely deaths in Assam due to cloudbursts and floods during July, 2026;**
- (c) whether post-mortem examinations were conducted for all victims; and**
- (d) the details of financial ex-gratia or administrative assistance provided to the families of the deceased?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): As per the information furnished by the Government of Assam, the floods in Assam during July, 2026 were caused by incessant rainfall in Assam as well as neighbouring states of Arunachal Pradesh and Nagaland. However, no cloudburst was reported by Regional Metrological Centre—India Meteorological Department (RMC-IMD), Guwahati.

As per the Disaster Reporting and Information Management System, (DRIMS) of the Government of Assam, the district wise details of deaths reported due to floods during July, 2026 are placed at Annexure.

(c) & (d): As per Notification no. 822546/1 dated 01.08.2026 issued by the Government of Assam, in case of death caused by floods and other notified natural disasters including State specific disaster, submission of post-mortem report is not mandatory for sanction and payment of ex-gratia assistance under State Disaster Response Fund (SDRF)/National Disaster Response Fund (NDRF) norms.

Further, as per information received from the State Government, ex-gratia assistance has been provided to the families of 71 deceased individuals till August 4, 2026.

Flood Death District wise from 01-07-2026 to 31-07-2026								
Human Lives Lost -	District	Total	Flood Death	General Drowning	Male	Female	Children	
							Male	Female
	Bongaigaon	0	0	0	0	0	0	0
	Kokrajhar	0	0	0	0	0	0	0
	Dhemaji	1	1	0	1	0	0	0
	Dibrugarh	0	0	0	0	0	0	0
	Biswanath	0	0	0	0	0	0	0
	Nalbari	0	0	0	0	0	0	0
	Tamulpur	0	0	0	0	0	0	0
	Golaghat	3	3	0	3	0	0	0
	Chirang	0	0	0	0	0	0	0
	Sribhumi	0	0	0	0	0	0	0
	Lakhimpur	0	0	0	0	0	0	0
	Baksa	0	0	0	0	0	0	0
	Jorhat	9	9	0	4	1	2	2
	Kamrup	0	0	0	0	0	0	0
	Sivasagar	42	42	0	23	15	3	1
	Darrang	0	0	0	0	0	0	0
	Sonitpur	1	1	0	1	0	0	0
	Charaideo	20	20	0	14	2	2	2
	Tinsukia	0	0	0	0	0	0	0
	Udalguri	0	0	0	0	0	0	0
	Cachar	0	0	0	0	0	0	0
	Nagaon	0	0	0	0	0	0	0
	Karbi Anglong	2	2	0	1	0	1	0
	Kamrup(M)	0	0	0	0	0	0	0
	Hojai	0	0	0	0	0	0	0
	Total	78	78	0	47	18	8	5

Details of Financial Ex-Gratia provided to the deceased families.			
Sl. No.	District Name	Total Death due to Flood (As on 04th August, 2026)	Ex-Gratia Status
			Paid
1	Charaideo	21	20
2	Sivasagar	48	36
3	Jorhat	9	9
4	Golaghat	4	3
5	Dhemaji	3	0
6	Karbi Anglong	2	2
7	Sonitpur	1	1
	Total	88	71
